

[SHRi J. R. KAPOOR : Will the hon. Minister be pleased to state the amount of money in the Fund at present and the amount that was received last year ?]

श्री लाल बहादुर : इस कोष में इस समय ५ करोड़ रूपया है और लगभग इतना ही और सालों में भी आता रहा ।

[SHRi LAL BAHADUR : The amount of money in the Fund at present is Rs. 5 crores and, approximately, the same amount was received every year in the past.]

श्री जे० आर० कपूर : इस कोष में से गत वर्ष उत्तर प्रदेश सरकार को कितना धन दिया गया ?

[SHRi J. R. KAPOOR : How much money was given to the Uttar Pradesh Government last year from this Fund ?]

श्री लाल बहादुर : इसकी जानकारी तो मुझे नहीं है लेकिन मेरे ब्याल में जितना प्रान्त को मिलना चाहिये उससे कम नहीं मिला ।

[SHRi LAL BAHADUR : I have no information on this point but I think the State Government under reference did not receive less than what it should have.]

SHRI K. C. GEORGE : May I know whether the State of Travancore-Cochin has applied for an allotment from this Fund and if so, what amount has been sanctioned to that State ?

SHRI LAL BAHADUR : I do not exactly know about this particular State ; but as a rule most of the States apply for more than what can be allotted to them. The case of every State is being considered and we have allotted funds to practically every State.

PROF. G. RANGA : May I know how this Fund is being administered now ? There used to be a Central Road Fund

Advisory Committee. Is that body still in existence or has it been replaced by another body ?

SHRI LAL BAHADUR : I am sorry I shall require notice.

PROF. G. RANGA : Is it not a fact that according to the Nagpur Plan, targets were fixed for the various States and plans were submitted to the Government of India and in pursuance of that plan allocations are made by the Centre to the different States without any necessity for special application? from the States ?

SHRI LAL BAHADUR : In fact, we have made some changes because, as I said, certain bigger States with big cities got allocations much more than others which had no such cities like Bombay, Calcutta, or Madras. We therefore made some changes and we now contribute 15 to 20 per cent, on rural roads. Also we have been allotting funds for improvement of roads in States where it will not be possible for the States concerned to meet the whole cost.

श्री एच० डी० राजा : इस कोष में से कितना रुपया मद्रास सरकार को दिया गया ?

[SHRI H. D. RAJAH : May I know how much money was allotted to the Madras Government from this Fund ?]

GOVERNING BODY OF "DUFFERIN"

*SHRI C. G. K. REDDY : Will the Minister for TRANSPORT be pleased to state :

(a) the composition of the Governing Body of the Training Ship "Dufferin";

(b) whether representations have been received by Government since 1939, from the Dufferin Old Cadets' Association for the inclusion of an ex-cadet in the Governing Body of the "Dufferin"; and

(c) if so, what action has been taken on those representations ?

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR) : (a) A statement showing the composition of the Governing Body is laid on the Table of the House.

(b) Yes.

(c) As will be seen from the statement laid on the Table of the House, the Dufferin Old Cadets' Association has a representative on the Governing Body. They were given this representation last year when the Committee was last reconstituted.

Statement skewing the composition of the Governing Body of the Training Ship "Puffin"

Chairman

The Hon'ble Minister for Transport
(*ex-officio*).

Members

The Director General of Shipping
(*ex-officio*).

The Vice-Chancellor of the Bombay University (*ex-officio*).

One representative each of Madras and West Bengal States.

One person to represent the other maritime States.

One person (an M. P.) to represent the non-maritime States.

One representative of the Federation of Indian Chambers of Commerce and Industry.

One representative of the Associated Chambers of Commerce of India.

Two representatives of the Indian National Steamship Owners' Association.

One representative of the Dufferin Old Cadets' Association.

One representative of the Bombay Port Trust.

SHRI C. G. K. REDDY : Was this representation given on the Governing Body on the recommendation of the Association, or have Government appointed him merely as an ex-cadet?

SHRI LAL BAHADUR : It came from the Association.

SHRI C. G. K. REDDY : When did the recommendation come?

SHRI LAL BAHADUR : I cannot give the date.

SHRI C. G. K. REDDY : May I know the name of the person?

SHRI LAL BAHADUR : Capt. R. D. Katari.

SHRI C. G. K. REDDY : Is he an officer of the Navy?

SHRI LAL BAHADUR : Yes.

SHRI C. G. K. REDDY : Would it not have been better to have someone from the Merchant Navy inasmuch as "die Dufferin" trains people for the Merchant Navy and not for the Navy proper?

SHRI LAL BAHADUR : It depends on the Association, they can name anyone that they like.

MESSAGE FROM THE HOUSE OF THE PEOPLE

(1) THE INDIAN COMPANIES (AMENDMENT) BILL, 1952

(2) THE INDIAN PORTS (AMENDMENT) BILL, 1952

SECRETARY : Sir, I have to report to the Council the following message received from the House of the People signed by the Secretary to the House :

"In accordance with the provisions of Rule 115 of the Rules of Procedure and Conduct of Business in the House of the People, I am directed to enclose herewith a copy of each of the following Bills which were passed by the House at its sitting held on the 17th July 1952 namely : —

(1) The Indian Companies (Amendment) Bill, 1952.

(2) The Indian Ports (Amendment) Bill, 1952."

Sir, I lay a copy of each of these Bills on the Table.

ELECTION TO THE CENTRAL ADVISORY BOARD OF ARCHAEOLOGY

MR. CHAIRMAN : Since the final list of candidates for election to the Central Advisory Board of Archaeology was circulated to Members on 19th July 1952, Shri Mahendra Singh Ranawat has withdrawn his candidature from the said election. So Dr. Radha Kumud Mookerji is declared elected to the Central Advisory Board of Archaeology.